NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 18

C.P. (IB)/1082(MB)2022

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **14.03.2024**

NAME OF THE PARTIES: DBS BANK INDIA LIMITED V/s MR. VICKY SUKANRAJ SHAH

Section 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Ld. Counsel for the Petitioner present. Mr. Yahya Batatawala, Ld. Counsel for the Personal Guarantor present.
2. Ld. Counsel for the Petitioner informs that copy of the reply was received yesterday, therefore seeks time to peruse the same.
3. List this matter on 10.04.2024.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/